

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
184/59/PB/2020

IN THE MATTER OF:

International Amusement Ltd
Vs

...

Applicant/Petitioner

International Recreation and
Amusement Ltd. & ors.

...

Respondent

Order under Section 59.

Order delivered on 07.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rajiv K. Virmani, Mr. Anuj Malhotr,
Mr. Rishi Vohra, Advs.

For the Liquidator : Mr. Abhishek Anand, Adv

ORDER

At request of the Petitioner counsel, this CP-184/59/PB/2020 is hereby **dismissed as withdrawn** with liberty to the Petitioner to proceed in accordance with law.

S/d-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

S/d-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)